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(2)

This Case Was kept in
the fine die list.

A date may kindly be
fixed. No R.A. has been filed so far.

Submitted.

U. W.
20/5/02.

~~LAH~~ pub
S. O. (J. 20/5/02)

DP(5)

With encl 1/7/02.

Inform learned
Counsels/parts,

21/5

o A 36/95

01.7.02 Hon. Mr. Justice R.R. Praveer vs
Hon. May. Gen. K. K. Srivastava, AM

List has been revised. None is
present for the applicant. Sri Ashish
Srivastava is present for Sri P. Mathur
Counsel for the respondents. The OA
is dismissed for default. No order
as to costs.


A.M.


VC

W